

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 59 OF 2015 &  
IA NOS. 354 OF 2015 & 274 of 2016**

**Dated: 16<sup>th</sup> September, 2016**

**In the matter of:-**

**IL & FS Tamil Nadu Power Co. Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

**ORDER**

The Court could not assemble on 14.09.2016 due to fire in the building. As agreed by the parties, list the matter on **24.10.2016.**

**(COURT MASTER)**